

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3672
TO BE ANSWERED ON 8.8.2016**

MINORITY EDUCATIONAL INSTITUTIONS

3672. SHRI CHANDRA PRAKASH JOSHI:
SHRI HARI OM PANDAY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any new notification for amendment to the "National Commission for Minority Educational Institutions (NCMEIs)";
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the extent to which it would strengthen and develop the minority institutions in the country?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) to (c): The National Commission for Minority Educational Institutions Act, 2004 (2 of 2005) was amended in 2006 and 2010. The Government has not issued any new notification for amendment of the National Commission for Minority Educational Institutions Act, 2004 (2 of 2005).
